

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.11.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP No.170/59/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>AVSR Holdings Pvt Ltd &amp; another</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>A.K.H.S. Rama Raju</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>AVSR Holdings Pvt Ltd &amp; another</b>
<b>UNDER SECTION</b>	<b>59</b>

**ORDER**

Proxy Counsel for the Petitioner alone present. No. representation for the rest.

**List this matter on 15.12.2022, for hearing.**

Sd/-

**MEMBER TECHNICAL**

Sd/-

**MEMBER JUDICIAL**